

and the first exchange of this type have been commissioned in Bombay and Kanpur.

A Centre for Development of Telematics (CDOT) has been set up to develop an indigenous design for digital electronic switching system in the Country.

A factory for manufacture of 5 lakh lines per annum of digital electronic exchange equipment is being set up at Manakapur in District Gonda, Uttar Pradesh.

**Setting up of a southern terminal of O. N. G. C. at Bombay offshore**

2120. SHRI PRATAPRAO - B. BHOSALE : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any proposal to set up a Southern Terminal of the Oil and Natural Gas Commission at Bombay offshore;

(b) whether ONGC surveyed the site of the said project;

(c) whether Government of Maharashtra offered any land for the said project; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d). ONGC had prepared a scheme for integrated development of Western offshore oilfields which envisaged among other things setting up of a second oil and gas terminal South of Uran. At the request of ONGC, Maharashtra Government has surveyed a number of sites and suggested a site at Usar in District Raigarh. Further action would be taken when adequate funds become available for the project.

**Supply of Alcohol to West Bengal**

2121. DR. SUDHIR ROY :  
SHRI R. P. DAS :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the State Governments of Bihar, Uttar Pradesh and Maharashtra had been asked to send necessary alcohol to West Bengal as per allocation made by the Union Government but non-implementation of the instructions in this regard has caused a severe crisis in the drug and pharmaceutical industries of West Bengal; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). During the current alcohol year 1984-85 (December, 1984 November, 1985) allocations of alcohol to West Bengal have been made from U. P. and Bihar only. The Governments of both the States have been asked to release the allocated quantity of alcohol. The releases actually made by the States are, however, less than allocations made, due to inadequate surplus quantities with them. The demand of industrial alcohol (denatured) of industrial units in West Bengal is, however, also being met through duty free imports allowed to actual users.

**Setting up of Lube Plant by Madras Refineries**

2122. SHRI YASHWANTRAO GADKH PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that Madras Refineries have decided to set up a new lube plant and have asked for clearance; and

(b) if so the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Madras Refineries Limited have submitted a Feasibility Report for

Expansion of their Lube Plant capacity from 1,74,500 tonnes per annum to 2,70,000 tonnes per annum. The facilities proposed are a new Propane Deasphalting Unit, a new Extraction Unit, Debottlenecking of the Dewaxing and Hydro-finishing Units. The estimated cost is Rs. 93.94 crores. This is under consideration.

**Performance of Fertilizer Plant in Eastern Region**

2122. SHRI NARAYAN CHOUBEY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that most of the fertilizer plants in the eastern region under the Hindustan Fertilizers Corporation are sick;

(b) if so, the details of the performance of the fertilizer plants in this region for the last three years;

(c) whether Government have made any attempt to find out the factors responsible for the fertilizer plants in this region; and

(d) if so, the details and remedial measures being taken ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) The plants in the eastern region under the Hindustan Fertilizer Corporation Limited are making losses.

(b) The capacity utilisation of the plants in the last three years is given below :—

Units	1982-83	1983-84	1984-85
	%	%	%
Namrup-I	62	45	47.9
Namrup-II	47	40	44.2
Barauni	50	39	24.97
Durgapur	26	47	38.1

(c) End-to-end surveys were carried out in the plants for removing bottlenecks to improve production. Among the problems identified, lack of power, deficiency in other utilities, design and equipment have been found to be the main factors.

(d) Some modifications/replacements have been made in the plants and are under implementation. A major step being taken is the installation of captive power plants in all the plants.

**Evaluation of land for renewal of leases for petrol pumps sites**

2124. SHRI DIGVIJAY SINH : Will the Minister of PETROLEUM be pleased to state :

(a) whether for renewal of petrol pump sites leased to Bharat Petroleum Corporation, the Corporation normally gives an escalation of about 15 per cent;

(b) whether market value of the land is not taken into consideration while renewing; and

(c) if the owner of the land has the value of his property to be renewed for lease evaluated by a Government approved valuer, whether the Bharat Petroleum Corporation considers such valuation ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) Unless there is an option at pre-determined rental for renewal period already built in to an existing lease or the Burmah-Shell Acquisition Act becomes applicable (whereby a valid lease expiring on or after 26-10-76 can be renewed for one more equivalent term on the same rent) the Company negotiates renewal with the landlord for further period, where leases have expired and the escalation, if any, will depend entirely on the benefits accruing to the Corporation.

(b) The market value is taken into consideration.

(c) The Corporation obtains its own valuation from an independent Govern-